

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.02.2024

ORDER NO. 22 of 2024

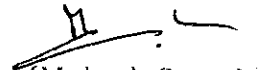
Hon'ble President is pleased to partially modify the roster order no. 221 of 2023 for **CESTAT, Hyderabad** from **12.02.2024** to **16.02.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 12.02.2024 to 16.02.2024	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Hyderabad/New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar